

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO -336
ANSWERED ON - 02/04/2025

DE-ADDICTION CENTRES

336. SHRI C VE SHANMUGAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that de-addiction centres are functioning in the country;
- (b) if so, the details of de-addiction centres for people suffering from alcohol and drug addiction in the country, State-wise;
- (c) the number of persons suffering from the said addictions admitted in these centres during each of the last three years;
- (d) whether any financial aid or other assistance is given to the families of the persons suffering from the said addictions; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) to (e) A statement is laid on the Table of the House.

Statement referred in reply to part (a) to (e) of the Rajya Sabha Starred Question No. 336 for answer on 02.04.2025 regarding "De-addiction centres"

(a) & (b) The State-wise details of alcohol and drug de-addiction centres, supported by Department of Social Justice and Empowerment, is at Annexure-I.

(c) The State-wise number of persons who have benefitted from these centres during last three years, is at Annexure-II.

(d) & (e) No direct financial support is provided. However, counseling services and medicines are being provided free of cost to the families of the persons suffering from the alcohol and drug addiction at de-addiction centers supported by this Department during the period of treatment as well as during home visits after discharge from the deaddiction centers.

The Department has developed Navchetna Modules (A New Consciousness on Life Skills and Drug Education for School Children) teacher training modules. These modules are implemented by teachers to enhance awareness and education on life skills and drug prevention among school students. The Navchetna modules also have drug education information session for parents and family.

Annexure-I**Annexure referred in reply to part (a) & (b) in reply to Rajya Sabha Starred Question No.336 to be answered on 02.04.2025**

Details of de-addiction centres, state-wise, supported by Department of Social Justice and Empowerment are as under:

S.No.	Name of the State/ UT	Integrated Rehabilitation Centres for Addicts (IRCA)	Outreach and Drop In Centres (ODIC)	Community based Peer Led Intervention (CPLI)	District De-Addiction Centres (DDAC)	State Level Coordinating Agency (SLCA)	Addiction Treatment Facility (ATF)	Total
1	Andhra Pradesh	10	4	4	13	1	1	33
2	A&N islands	0	0	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	2	0	5	7
4	Assam	16	3	3	9	1	4	36
5	Bihar	7	0	0	5	1	2	15
6	Chandigarh	0	1	1	0	0	0	2
7	Chhattisgarh	2	3	1	0	1	0	7
8	Daman & Diu and D&N Haveli	1	0	0	1	0	0	2
9	Delhi	10	8	5	1	1	6	31
10	Goa	0	0	0	2	0	2	4
11	Gujarat	7	3	3	3	1	7	24
12	Haryana	9	1	1	0	1	18	30
13	Himachal Pradesh	3	0	1	1	1	2	8
14	Jammu & Kashmir	1	3	2	6	1	21	34
15	Jharkhand	1	0	0	5	0	2	8
16	Karnataka	33	0	0	3	1	1	38
17	Kerala	16	2	2	0	1	4	25
18	Ladakh	0	0	0	2	0	0	2
19	Lakshadweep	0	0	0	0	0	0	0
20	Madhya Pradesh	14	7	3	10	1	9	44
21	Maharashtra	43	0	0	7	1	5	56
22	Manipur	25	6	2	1	1	0	35
23	Meghalaya	1	1	0	1	0	1	4
24	Mizoram	11	2	0	0	1	2	16
25	Nagaland	6	1	1	4	1	2	15
26	Orissa	39	5	4	2	1	0	51

27	Puducherry	2	1	0	0	0	1	4
28	Punjab	7	2	1	0	0	0	10
29	Rajasthan	17	7	4	7	0	9	44
30	Sikkim	2	0	0	0	0	2	4
31	Tamil Nadu	25	0	0	7	1	2	35
32	Telangana	10	1	0	3	1	4	19
33	Tripura	0	2	0	0	0	5	7
34	Uttar Pradesh	20	9	5	19	0	22	75
35	Uttarakhand	4	1	1	1	1	1	9
36	West Bengal	8	1	2	9	1	2	23
	TOTAL	350	74	46	124	21	142	757

Annexure-II**Annexure referred in reply to part (c) in reply to Rajya Sabha Starred Question No.336 to be answered on 02.04.2025**

The State-wise number of persons who have benefited from these centres during each of the last three years and current year is as under:

S. No.	Name of the State/UT	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	19,122	22,220	49,482	75,626
2	A&N islands	0	0	0	1,319
3	Arunachal Pradesh	30	5	82	0
4	Assam	26,984	26,925	45,634	40,380
5	Bihar	1,583	1,487	2,022	28,994
6	Chandigarh	1,007	1,145	5,440	5,465
7	Chhattisgarh	16,580	17,262	16,742	16,122
8	Daman & Diu and D&N Haveli	160	182	187	176
9	Delhi	18,549	27,010	44,454	39,691
10	Goa	139	629	586	482
11	Gujarat	2,123	2,425	18,716	21,040
12	Haryana	7,352	6,893	6,790	6,865
13	Himachal Pradesh	13,317	4,236	3,341	3,679
14	Jammu & Kashmir	5,372	17,018	35,639	37,594
15	Jharkhand	195	375	807	10,424
16	Karnataka	7,206	7,179	7,501	7,572
17	Kerala	4,746	10,385	12,747	11,190
18	Ladakh	0	0	0	81
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	41,467	55,519	78,159	96,803
21	Maharashtra	8,630	9,453	11,973	28,602
22	Manipur	9,026	10,313	18,920	30,624
23	Meghalaya	51	578	1,223	1,212
24	Mizoram	2,436	3,135	9,148	9,271
25	Nagaland	1,440	1,293	2,642	5,435
26	Orissa	28,223	32,241	39,965	45,670
27	Puducherry	499	463	4,628	4,566
28	Punjab	10,159	11,239	11,486	11,076
29	Rajasthan	24,001	28,982	52,917	69,834
30	Sikkim	178	389	340	404
31	Tamil Nadu	3,938	3,668	15,938	41,969
32	Telangana	6,020	6,174	6,995	11,270
33	Tripura	762	416	2,115	920
34	Uttar Pradesh	15,731	33,907	74,945	90,157
35	Uttarakhand	4,974	5,951	6,138	6,047
36	West Bengal	8,099	9,037	18,465	20,308
	TOTAL	2,90,099	3,58,134	6,06,167	7,80,868